

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1284
TO BE ANSWERED ON 09.02.2017**

MONITORING COMMITTEE FOR RURAL SCHEMES

1284. SHRI LAKHAN LAL SAHU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any special committee has been constituted by the Government to examine the implementation of various rural development schemes and if so, the details thereof;
- (b) the number of inspections/tours conducted by the committee for monitoring various rural development schemes in various States of the country during the last two years and the current year, State/ UT-wise including Chhattisgarh;
- (c) the number of cases of irregularities found in implementation of rural development schemes by the said committee during the said period; and
- (d) the steps taken/being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

- (a): No special committee has been constituted by the Government to examine the implementation of various rural development schemes. However, the Ministry has constituted District Development Coordination and Monitoring Committee, to ensure effective implementation of rural development programmes.
- (b): The above said committee is not mandated to take up inspections/tours.
- (c) & (d): Does not arise.
